

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4895
ANSWERED ON:07.05.2012
INCIDENTS WITH FISHING TRAWLERS
Karunakaran Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government's attention has been drawn to an incident where an unidentified ship hit a fishing trawler from Kerala off the Alapuzha Coast killing two fishermen and others which are still missing;
- (b) if so, the details thereof;
- (c) whether any enquiry has been conducted into the matter; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Yes, Madam. On 1st March, 2012, a South bound merchant vessel collided with a Indian fishing boat 'Don-1' at around 0100 hrs off the Kerala Coast near Alapuzha. The said collision has caused death of five fishermen and two fishermen survived the collision.

(c) & (d): The Directorate General of Shipping under the Ministry of Shipping had ordered a Preliminary Inquiry into the causes of the collision under Section 359 of Merchant Shipping Act 1958. Based on the findings of the inquiry, M.V. Prabhu Daya (Flag Singapore) was identified as the suspected vessel involved in collision with the Indian fishing boat Don-1. Accordingly, the vessel which was enroute to Singapore, was diverted to Chennai for further inquiry. The Inquiry officer has since taken statements from the Master and crew of "Prabhu Daya". Voyage Data Recorder (VDR) has also been sent to forensic laboratory, Chennai for recovering details of ship maneuvers and other parameters.